

DIVISION BENCH
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/744(KB)2020
IA(I.B.C)/219(KB)2023,
IA(I.B.C)/824(KB)2023,
IA(I.B.C)/1477(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	SEEMANT NAHATA VS DIVYASWARNA PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Rahul Parasrampur, Adv.] For the respondent

Ms. Urmila Chakraborty, Adv.] For RP

Ms. Pallavi Ray, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Hard copy of the document be handed over to Ms. Urmila Chakraborty appearing on behalf of the RP.
3. List this matter on **10.11.2023**.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.